

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 17th November, 2017

No.HCM/I-4/76-Estt(VII)/

It is hereby informed to all learned members of the Bar that while mentioning Category Codes of Judicial Cases as given in Appendix-32 of the Gauhati High Court Rules (as followed in the High Court of Manipur), Category Code and Category of Case e.g. "**Code: 10001 – Adhoc appointment**" be mentioned in all petitions to be filed for better maintenance of case record in CIS.

This notification shall come into force with immediate effect.

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/T-10/92-Estt/Vol-VI/ 73590-97 Imphal, the 17th November, 2017

Copy to:

1. The Registrar/Registrar (Admn.), High Court of Manipur.
2. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information to His Lordship.
3. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to his Lordship.
4. The All Manipur Bar Association (AMBA), Manipur.
5. The High Court Bar Association of Manipur (HCBAM), Manipur.
6. The P.S. to Registrar General, High Court of Manipur.
7. Notice Board
8. The concerned/guard file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
